

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE & INSURANCE
New Delhi, the 22nd July, 75.

NOTIFICATION
INCOME TAX

No. 978 F.No. 203/10/74-ITA.II: It is hereby notified for general information that the approval given under section 35(1)(ii) of the Income-tax Act, 1961 to Sir Ganga Ram Trust Society, New Delhi by notification No. 563 (F.No. 203/10/74-ITA.II) dated the 19th February, 1974 with effect from 1st April, 1973 is withdrawn with effect from 1st April, 1975 on the recommendation of the prescribed authority, the Indian Council of Medical Research, New Delhi.

(T.P. JHUNJHUNWALA)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit) / Investigation / Research & Statistics / Publication & Public Relations, New Delhi.
3. Directorate of G.M. Services, (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Ansari Nagar, New Delhi, with reference to letter No. 19/13/73-AA.II dated 18.7.75.
5. Hony. Secretary, Sir Ganga Ram Trust Society, Ravinder Nagar, New Delhi.
6. The Comptroller & Auditor General of India. (20 copies). Their letter U.O. No. 2945/Rec.A.II/13-74 dated 7.10.1974 refers.
7. Bulletin Section of B.I. (RS&P), New Delhi. (5 copies).

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